

CCP No.56/10

10.10.2011

For Applicant: Sri Prashant Singh for Sri Jagendra  
For Respondents: Sri S.P. Singh

Learned counsel for the respondents submits that substantial compliance has been made. He also produces the order dated 9.2.2011 in respect of compliance. Learned brief holder for the applicant fairly concedes that the substantial compliance has been made.

In view of the above, this CCP is finally disposed of in full and final satisfaction. Notices stand discharged.

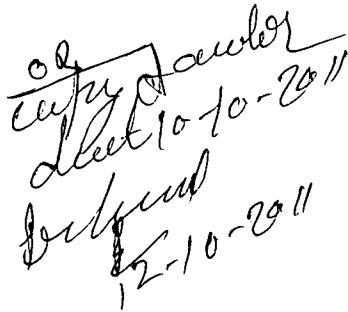


(S.P. Singh)  
M(A)



(Justice Alok K Singh)  
M(J)

Girish/-



copy of order  
dated 10-10-2011  
verified  
12-10-2011